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0A488/07

12.09.08

Honble A.K. Gaur, JM

Honble Manjulika Gautam, AM

Sri K.K. Mishra learned counsel for the applicant. Sri S.C. Mishra, Senior Standby counsel appears on behalf of respondents.

Applicant's counsel submitted that time extension application already filed has already been infructuous. However, in the interest of justice, at the request of Sri S.C. Mishra, Senior Standby Counsel, a month's time is granted to the respondent as last opportunity for compliance of the order of this Tribunal dated 29.04.08.

Copy of this order be given to Sri S.C. Mishra.

M. J. Mishra
AM

M. J. Mishra
JM

Comply with order

20/9/06

Received ① order copy

Wick

22/9/08
For S.C. Mishra
Sr. CGSC